

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/ 90 /A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abubakkar Siddique,
District and Sessions Judge,
Dima Hasao, Haflong.

Dated Guwahati the 7th January, 2022.

Sub: **Retrospective permission to avail winter vacation.**

Ref:- Your letter No. DJ/DH/I-1/2021/8024, dtd. 22.12.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted permission retrospectively to avail the **winter vacation from 24.12.2021 to 31.12.2021 along with station leave permission from the evening of 24.12.2021 till the morning of 03.01.2022**, as prayed for.

Yours faithfully,

sd/-

JOINT REGISTRAR (VIGILANCE)

Memo NO.HC.VII-211/2013/ 91 /A, dated , 07-01-2022

Copy to:

1. The Project Manager, Gauhati High Court.



JOINT REGISTRAR (VIGILANCE)

